POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 TO THE SHAREHOLDERS OF

PUNJAB ALKALIES AND CHEMICALS LIMITED

CIN: L24119CH1975PLC003607

Registered Office: S. C. O. 125-127, Sector 17-B, Chandigarh - 160 017
Tel. No.: +91 172 407 2543/407 2546, Website: www.punjabalkalies.com
Open Offer for acquisition of upto 9,200,000 fully paid up equity shares of face value Rs. 10/- each of Punjab Alkalies and Open Offer for acquisition of upto 9,200,000 fully paid up equity shares of face value Rs. 10/- each of Punjab Alkalies and Chemicals Limited (the "Target Company") representing 33.90% of the total issued Share capital and 33.94% of voting capital of the Target Company from the Eligible Shareholders of the Target Company flower Industrial Projects Private Limited ("Acquirer 1"), Flowtech Chemicals Private Limited ("Acquirer 2"), Mr. Sukhbir Singh Dahiya ("Acquirer 3"), Mr. Jagbir Singh Ahlawat ("Acquirer 4"), Mr. Jatin Dahiya ("Acquirer 5") and Mrs. Parerna Ahlawat ("Acquirer 6") (collectively known as "Acquirers") and Mrs. Dayawati Dahiya (PAC 1), Mr. Mayank Ahlawat ("PAC2"), Ms. Garima ("PAC 3"), Himalaya Alkalies and Chemicals Limited ("PAC 4"), Advance Chemicals ("PAC 5") and Tara Mercantile Private Limited ("PAC 6") (collectively known as "PAC") "Interview to a fix of the province of the Sourities and Explanate Pacer of faith (Substatial). as "PACs") pursuant to and in compliance with the requirements of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended from time to time ("SEBI SAST Regulations") (the "Open /"Offer

This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Sundae Capital Advisors Private Limited, on behalf of Acquirers along with PACs, in connection with the offer made by the Acquirers along with the PACs, in compliance with Regulation 18(12) of the SEBI SAST Regulations. This Post Offer Advertisement should be read in continuation of, and in conjunction with: (a) The Public Announcement dated August 05, 2020; (b) The Corrigendum to the Public Announcement dated August 07, 2020; (c) The Detailed Public Statement dated August 10, 2020 published on August 11, 2020 in Business Standard - English & Hindi (All Editions), Rozana Spokesman- Punjabi, Chandigarh Edition and Mumbai Lakshadeep-Marathi, Mumbai Edition; (d) Letter of Offer dated September 04, 2020; (e) The Corrigendum to the Public Announcement, Detailed Public Statement and the Letter of Offer published on September 15, 2020 in Business Standard - English & Hindi (All Editions), Rozana Spokesman - Punjabi, Chandigarh Edition and Mumbai Lakshadeep - Marathi, Mumbai Edition and (f) The Offer Opening Public Announcement was published on September 16, 2020 in Business Standard - English & Hindi (All Editions), Rozana Spokesman - Punjabi, Chandigarh Edition and Mumbai Lakshadeep -

1.	Name of the Target Company	Punjab Alkalies and	d Chemicals Limite	ed		
2.	Name of the Acquirers and PACs	Flowtech Industrial Projects Private Limited ("Acquirer 1"), Flowtech Chemicals Private Limited ("Acquirer 2"), Mr. Sukhbir Singh Dahiya ("Acquirer 3"), Mr. Jagbir Singh Ahlawat ("Acquirer 4"), Mr. Jatin Dahiya ("Acquirer 5") and Mrs. Parerna Ahlawat ("Acquirer 6") (collectively known as "Acquirers") and Mrs. Dayawati Dahiya (PAC 1), Mr. Mayank Ahlawat ("PAC2"), Ms. Garima ("PAC3"), Himalaya Alkalies and Chemicals Limited ("PAC 4"), Advance Chemicals ("PAC 5") and Tara Mercantile Private Limited ("PAC6") (collectively known as "PACs")				
3.	Name of the Manager to the Offer	Sundae Capital Advisors Private Limited				
4.	Name of the Registrar to the Offer	Beetal Financial & Computer Services Private Limited				
5. 6.	Offer Details: a. Date of Opening of the Offer b. Date of Closure of the Offer Date of Payment of Consideration	September 17, 2020, Thursday September 30, 2020, Wednesday October 08, 2020, Thursday				
7.	Details of Acquisition					
S. No	Particulars	Proposed in the Offer Document (after Actuals revision of the Offer Size and Offer Price)				
7.1	Offer Price				Do 45.00) nor oquity charo
7.2	Aggregate number of shares tendered	Rs. 45.00 per equity share 9.200.000			Rs. 45.00 per equity share 8,652,646	
7.3	Aggregate number of shares accepted	7 7				
1.3	Aggregate number of shares accepted	9,200,000 (Assuming Full Acceptance in the Offer)				0,031,040
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	414,000,000			389,333,070	
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (No. & %)	6,516,260 24.04%			65,16,260 24.04%	
7.6	Shares Acquired by way of Purchase Order dated August 05, 2020 Number Mof Fully Diluted Equity Share Capital	28,460 0.11			28,460 0.11	
7.7	Shares Acquired by way of Open Offer Number % of Fully Diluted Equity Share Capital	9,200,000 33.94%			8,651,846 31.92%	
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired of the shares acquired	Nil Nil Not Applicable			Nil Nil Not Applicable	
7.9	Post offer share holding of Acquirer Number Mof Fully Diluted Equity Share Capital	15,744,720 58.09%			15,196,566 56.07%	
7.10	Pre & Post offer shareholding of the Existing	Pre-Offer	Pre-Offer	Pre	e-Offer	Pre-Offer
	Promoter and Public Shareholders (other than Acquirers and PACs) Number Mof Fully Diluted Equity Share Capital	20,560,000 75.85%	11,360,000 41.91%	2	0,560,000 75.85%	11,908,154 43.93%

Note: The aforesaid shareholding pattern has been disclosed based on the voting capital and not number of shares outstanding.

- The Acquirers along with PACs and their respective Directors severally and jointly accept full responsibility for the information 8. contained in this Post Offer Advertisement and also for the fulfillment of obligations under SEBI (SAST) Regulations, in respect of this Offer.
- 9 Capitalised terms used but not defined in this Post Offer Advertisement shall have the same meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter to the offer or its corrigendum.
- A copy of this Post Offer Document will be available on the websites of SEBI (www.sebi.gov.in), BSE (www.bseindia.com) and the 10. registered office of the Target Company.
- This Post Offer Advertisement is being issued in all newspapers in which the Detailed Public Statement has appeared.

ISSUED FOR AND ON BEHALF OF THE ACQUIRERS AND PACS BY THE MANAGER TO THE OFFER



Sundae Capital Advisors Private Limited

SEBI Regn. No.: INM000012494

3rd Floor, C - 11 Community Centre, Janak Puri, New Delhi - 110 058 Tel.: +91 11 4914 9740, E-mail: pacl.openoffer@sundaecapital.com Investor Grievance e-mail id: grievances.mb@sundaecapital.com

Website: www.sundaecapital.com, Contact Person: NitiN Somani / Anchal Lohia

for and on behalf of Acquirers and PACs

<u> </u>		
Signed by Sukhbir Singh Dahiya for himself and also on behalf of	Signed by Jagbir Singh	Signed by Jatin Dahiya
Dayawati Dahiya, Garima, Flowtech Industrial Projects Private	Ahlawat for himself and also	for himself and also on
Limited, Flowtech Chemicals Private Limited, Himalaya Alkalies	on behalf of Parerna Ahlawat	behalf of Advance
and Chemicals Limited and Tara Mercantile Private Limited	and Mayank Ahlawat	Chemicals
Sd/-	Sd/-	Sd/-
Sukhbir Singh Dahiya	Jagbir Singh Ahlawat	Jatin Dahiya
Diagon Nama Dalla!		

Date: October 08, 2020